

**Central Administrative Tribunal  
Principal Bench  
New Delhi**

**RA No.166/2018  
in  
OA No.3301/2013**

This the 26<sup>th</sup> day of September, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Nita Chowdhury, Member (A)**

Khalid Qureshi & ors.

... Applicants

Versus

Union of India & ors.

... Respondents

**ORDER (IN CIRCULATION)**

**Justice L. Narasimha Reddy, Chairman :**

Perused the review application. We do not find any ground to review the order dated 16.07.2018 passed in the OA.

2. The review application is dismissed, in circulation.

**( Nita Chowdhury )  
Member (A)**

**( Justice L. Narasimha Reddy )  
Chairman**

/as/